

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

**ITEM No. 107
(IB)-2301/ND/2019**

IN THE MATTER OF:

M/s Logicon Engineers Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Gold Plus Glass Industry ... Respondent

Order under Section 9 of IBC.

Order delivered on 25.02.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Eshna Kumar, Mr. Udit Gupta, Mr. Anup Jain,
Ms. S. Rama Advocates

For the Respondent :

ORDER

While hearing, we face the difficulty of audibility of the Ms. Eshna, Learned Counsel for the Applicant. There is paucity of time because the two Benches being held by the Member (Judicial).

List for hearing on **23.03.2021**.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**